

**+Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 124 of 2010

Dated: 22ND March, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

**Maharashtra State Electricity Distribution Co.Ltd. Appellant (s)
Versus
Maharashtra Electricity Regulatory
Commission & Ors. Respondent (s)**

Counsel for the Appellant (s) : Ms. Deepa Chawan
Mr. Kiran Gandhi
Ms. Mita Rajora

Counsel for the Respondent(s): Mr.Buddy A Ranganathan R-1

ORDER

Heard learned Counsel for the parties. They are directed to file their respective written submissions on or before 8.4.2011.

Post the matter for **reporting compliance on 15.4.2011.**

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

PK